

6

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA (CAA) No.254/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Atease Mercantile Pvt.Ltd.		
Under Section		230-232 Amalg.		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Noelle Banerjee, Advocate Applicants



27-07-2017 – CA (CAA) No. 254/KB/2017 – Atease Mercantile Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present, who has prayed for adjournment as the Company is an NBFC Company and the petitioner needs the approval from the Reserve Bank of India for which she needs some time.

Heard; the prayer of the petitioner is allowed.

Fix on 30-08-2017.

*sd.*  
MANORAMA KUMARI  
MEMBER(J)